IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH: KOLKATA
[Before Shri N. V. Vasudevan, JM & Shri M. Balaganesh, AM]

I.T.A No.2544/Kol/2013
Assessment Year: 1998-99

Jeevan Vihar Properties Pvt. Ltd. (PAN: AAACJ7341N) (Appellant)	Vs.	Deputy Commissioner of Income-tax, Central Circle-XXVII, Kolkata (Respondent)

Date of hearing: 23.05.2016
Date of pronouncement: 23.05.2016

For the Appellant: N o n e
For the respondent: Md. Ghayas Uddin Ansari, JCIT, Sr. DR

ORDER

Per Shri M. Balaganesh, AM:

This appeal by assessee is arising out of order of CIT(A), Central-II, Kolkata vide Appeal No. 20/CC-XXVII/CIT(A)C-II/08-09 dated 29.08.2013. Assessment was framed by DCIT, Central Circle-XXVII, Kolkata u/s. 254/143(3) of the Income tax Act, 1961 (hereinafter referred to as the "Act") for AY 1998-99 vide his order dated 12.06.2008.

2. None appeared for and on behalf of assessee at the time of hearing of this appeal. At the outset, it is noticed that the notice for hearing on 23.05.2016 was sent through Registered with A/D but the same was returned back unserved with the remark "Left". It is also noticed that the notice was sent at the address provided by the assessee in column 10 of Form No. 36 which is annexed to this file. Information for change of address was also not given by the assessee. Hence, it seems that assessee is not interested in prosecuting the appeal as none is present before us at the time of hearing. Hence, the appeal of assessee is dismissed for non-prosecution applying the decision of Hon'ble Delhi Tribunal in the case of CIT vs. Multiplan India Pvt. Ltd., 38 ITD 320.

3. In the result, appeal of assessee is dismissed.

4. Order is pronounced in the open court on 23.05.2016

Sd/-	Sd/-
(N. V. Vasudevan)	(M. Balaganesh)
Judicial Member	Accountant Member

Dated : 23rd May, 2016

Jd.(Sr.P.S.)

Copy of the order forwarded to:

1. APPELLANT – Jeevan Vihar Properties Pvt. Ltd., 53, Chowringhee Road, Kolkata-700 071.
2 Respondent –DCIT, Central Cir-XXVII, Kolkata.
3. The CIT(A), Kolkata
4. CIT , Kolkata
5. DR, Kolkata Benches, Kolkata

/True Copy, By order,

Asstt. Registrar.